

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
(SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b),(c) and (e). The target fixed by the  
DDA for construction of flats during the 8th  
Five Year Plan are indicated below:-

<i>Year</i>	<i>Target for construction of flats</i>
1992-93	8,424
1993-94	13,487
1994-95	18,314
1995-96	46,306
1996-97	86,531

These targets are subject to availability  
of land, funds and infrastructural facilities. In  
order to achieve the targets the progress of  
construction of flats is reviewed from time to  
time at higher levels to remove the  
bottlenecks, if any.

(d) 344 flats have been constructed by  
DDA from 1-4-92 to 30.6-92.

#### **Acquisition of Green Land**

3554. SHRIRAMESHARRAY PRASAD  
SINGH: Will the MINISTER OF URBAN  
DEVELOPMENT be pleased to state:

(a) whether the State Government  
acquire land for Urbanisation from the  
farmers;

(b) if so, whether Union Government  
have issued guidelines to the State  
Governments not to acquire greenland from  
the farmers for urbanisation; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
(SHRI M. ARUNACHALAM): (a) to (c) Land  
use regulations are controlled under the  
various Acts of the State Governments.  
Population growth consequently  
necessitates conversion of some agricultural  
land for urban use. However, care is taken  
not to convert as far as possible fertile wet  
lands as non-agricultural lands. If any  
agricultural land is designated in the master  
Plan as "Agriculture", such lands cannot be  
converted for non-agricultural purpose  
without going through the proceedings laid  
down in the law for such changes of land use.  
Moreover, the use of agriculture lands is  
regulated by the land Reforms Acts  
administered by the States. Urban  
Development is primarily a State subject  
and land use plans/master plans are prepared  
by the States concerned keeping in view the  
local requirements.

#### **Construction of New Houses During Eighth Plan**

3555. SHRI NITISH KUMAR:  
SHRI JAGMEET SINGH BRAR:

Will the MINISTER OF URBAN  
DEVELOPMENT be pleased to state:

(a) whether the Government have  
decided to invest Rs. 20,000 to 25,000 crore  
in housing schemes through National Housing  
Bank during Eighth Five Year Plan;

(b) if so, the total number of new houses  
likely to be constructed in the country during  
this period;

(c) whether the Government have  
assessed the demand for houses in the  
country by the end of Eighth Five Year Plan;  
and